

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:272
ANSWERED ON:21.02.2006
PRIME MINISTER S ROZGAR YOJANA
Mohale Shri Punnulal

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a): the total number of applications received from Chattisgarh by the Union Government under the Prime Minister`s Rozgar Yojana during the last three years;
- (b): the details of the targets fixed and achieved in Chhattisgarh under the said scheme during the said period;
- (c) whether the targets achieved thereunder are not satisfactory;
- (d): if so, the reasons therefor; and
- (e): the action taken by the Union Government in this regard?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)&(b): Applications for the Prime Minister`s Rozgar Yojana (PMRY) are received by the District Industries Centres

(DIC) in the States/UTs and banks. The details of year wise targets, applications sponsored and number of beneficiaries

(number of self-employment units) who have been sanctioned and disbursed loans by banks during the last three years, i.e. 2002-03, 2003-04 and 2004-05 in Chhattisgarh under PMRY are as follows :

YEARS	NUMBER OF SELF EMPLOYMENT UNITS			
	TARGET SPONSORED	APPLICATIONS LOANS	SANCTIONED LOANS	DISBURSED

2002-03	2250	8591	4401	3006
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2003-04	4600	7926	3993	3275
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2004-05	6000	8209	4333	2863
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(c): Yes, Sir.

(d): The reasons for non-achievement of targets including non- completion of pre-disbursement formalities by the applications, change of proposed activity by the applicant after recommendation by the Task Force, delay in the applicants obtaining necessary approvals from State Government, lack of infrastructure facilities like workshed, power, etc.

(e): The remedial steps taken include restructuring the training curricula under the PMRY with emphasis on setting up viable units, reiteration of instructions of the Reserve Bank of India not to under finance projects and to dispose of applications within the stipulated time limits.